

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: JAIPRAKASH ASSOCIATES LTD. WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD.

SECTION : 230/232 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. R. P. AGARWAL, Sr. ADV. ASSISTED BY
SH. ABHISHEK TRIPATHI, ADVS.

COUNSEL FOR ROC : SH. PRADEEP SINGH SISODIA, CGSC.

REPRESENTATIVE FOR OL : SH. KULDEEP SINGH, AOL

COUNSEL FOR RESPONDENT : SH. RAHUL AGARWAL, ADV.

COUNSEL FOR ICICI : SH. MANISH TRIVEDI, ADVS.

CP NO. 19/ALD/2018, CA NO. 174/ALD/2017, IA NO. 213/2018

The matter was taken up today through Video Conferencing.

Heard Sh. R.P. Agarwal, Sr. Advocate assisted by Sh. Abhishek Tripathi, Advocate for the Applicant, Sh. Pradeep Singh Sisodia, CGSC for the ROC, Sh. Kuldeep Singh, representative for AOL and Sh. Rahul Agarwal, Advocate for the Respondent & Sh. Manish Trivedi, Advocate for the ICIC Bank through Video Conferencing.

As jointly prayed, put up in the week commencing 18th August, 2021 for hearing before Regular Court/through Video conferencing.

Dated : 12.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)